

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench

Court - I

Application No.ST/WD/30512/2018

in

Appeal No.ST/635/2009

CCT, Visakhapatnam, GST

..... Appellant(s)

Vs.

Knowledge Engineering Corporation

..... Respondent(s)

Appearance

Shri B. Guna Ranjan, Superintendent/AR for the Appellant.

None for the Respondent.

Coram:

HON'BLE Mr. M.V.Ravindran, MEMBER (JUDICIAL)

HON'BLE Mr. P. Venkata Subba Rao, MEMBER (TECHNICAL)

Date of Hearing: 07.08.2018

Date of Decision: 07.08.2018

FINAL ORDER No.A/30895/2018

[Order per: M.V.Ravindran.]

1. This application is filed by revenue for withdrawal of appeal. We allow the application and dismiss the appeal as withdrawn.

(Dictated and pronounced in the open Court)

**(P.VENKATA SUBBA RAO)
MEMBER (TECHNICAL)**

**(M.V. RAVINDRAN)
MEMBER (JUDICIAL)**